

III. EXEMPTION NOTIFICATIONS RELATING TO GOODS MANUFACTURED IN SPECIFIED AREAS.**GENERAL EXEMPTION NO. 8**

Exemption to specified goods manufactured by Units located in specified areas of North Eastern States equal to duty of excise and additional duty of excise paid in cash.

[Notifn. 32/99-CE., dt. 8.7.1999 as amended by Notfn. Nos. 45/99, 1/00, 14/00, 23/00, 42/00, 44/00, 53/00, 1/01, 6/01, 14/01, 19/01, 35/01, 38/01, 51/01, 5/02, 48/02, 61/02, 2/03, 32/03, 65/03, 21/07, 17/08, 31/08, 49/08, 6/16].

[NOTE : For now applicability of this Notification to cigarettes and pan masala containing tobacco with retrospective effect please see section 146(i) of the Finance Act, 2003].

In exercise of the powers conferred by sub-section (1) of section 5A of the Central Excise Act, 1944 (1 of 1944), read with sub-section (3) of section 3 of the Additional Duties of Excise (Goods of Special Importance) Act, 1957 (58 of 1957) and sub-section (3) of Section 3 of the Additional Duties of Excise (Textile and Textile Articles) Act, 1978 (40 of 1978), the Central Government, being satisfied that it is necessary in the public interest so to do, **hereby exempts the goods specified in the First Schedule and the Second Schedule to the Central Excise Tariff Act, 1985 (5 of 1986) other than -**

- (i) the following goods, namely-
 - (a) Pan masala falling under Chapter 21 of the said First Schedule;
 - (b) goods falling under Chapter 24 of the said First Schedule;
 - (c) Plastic carry bags of less than 20 microns as specified by the Ministry of Environment and Forests Notification No. S.O.705 (E) dated the 2nd of September, 1999 and S.O. 698(E) dated the 17th of June, 2003 manufactured by a unit; and
- (ii) **goods manufactured by**
 - (a) **Numaligarh Refineries Limited (NRL) or;**
 - (b) **Bongaigaon Refinery and Petrochemicals Limited (BRPL) or;**
 - (c) **Indian Oil Corporation, Guwahati or;**
 - (d) **Assam Oil Division, Indian Oil Corporation, Digboi,**

Provided that the exemption contained in this notification shall not be applicable to pan masala falling under Chapter 21 of the said First Schedule; goods falling under Chapter 24 of the said First Schedule; and plastic carry bags of less than 20 microns as specified by the Ministry of Environment and Forests Notification No. S.O.705 (E), dated the 2nd of September, 1999 and S.O. 698(E) dated the 17th of June, 2003.

and cleared from a unit located in the **Growth Centre or Integrated Infrastructure Development Centre or Export Promotion Industrial Park or Industrial Estates or Industrial Area or Commercial Estate or Scheme Area** as the case may be, specified in Annexure appended to this notification, from **so much of**

the duty of excise or additional duty of excise, as the case may be, leviable thereon under any of the said Acts as is equivalent to the duty payable on value addition undertaken in the manufacture of the said goods by the said unit

2A The duty payable on value addition shall be equivalent to the amount calculated as a percentage of the total duty payable on the said excisable goods of the description specified in column (3) of the Table below (hereinafter referred to as the said Table) and falling within the Chapter of the said First Schedule as are given in the corresponding entry in column (2) of the said Table when manufactured starting from inputs specified in the corresponding entry in column (5) of the said Table in the same factory at the rates specified in the corresponding entry in column (4) of the said Table:

TABLE

S.No.	Chapter of the first, schedule	Description of goods	Rate	Description of inputs for manufacture of goods in column (3)
(1)	(2)	(3)	(4)	(5)
1.	29	All goods	29	Any goods
2.	30	All goods	56	Any goods
3.	33	All goods	56	Any goods
4.	34	All goods	38	Any goods
5.	38	All goods	34	Any goods
6.	39	All goods	26	Any goods
7.	40	Tyres, tubes and flaps	41	Any goods
8.	72 or 73	All goods	39	Any goods, other than iron ore
9.	74	All goods	15	Any goods
10.	76	All goods	36	Any goods
11.	85	Electric motors and generators, electric generating sets and parts thereof	31	Any goods
12.	25	Cement	75	Limestone and gypsum
12A	25	Cement clinker	75	Lime stone
13.	17 or 35	Modified starch or glucose	75	Maize, maize starch or tapioca starch
14.	18	Cocoa butter or powder	75	Cocoa beans
15.	72 or 73	Iron and steel products	75	Iron ore
15A	29 or 38	Fatty acids or Glycerine	75	Crude palm kernel, coconut, mustard or rapeseed oil
15B	72	Ferro alloys, namely, ferro chrome, ferro manganese or silico manganese	75	Chrome ore or manganese ore
16.	Any chapter	Goods other than those mentioned above in S.Nos.1 to 15	36	Any goods

Provided that where the duty payable on value addition exceeds the duty paid by the manufacturer on the said goods, other than the amount paid by utilization of CENVAT credit during the month, the duty payable on value addition, shall be deemed to be equal to the duty so paid other than by CENVAT credit.

2B In cases where all the goods produced by a manufacturer are eligible for exemption under this notification, the exemption contained in this notification shall be subject to the condition that the manufacturer first utilizes whole of the CENVAT credit available to him on the last day of the month under consideration for payment of duty on goods cleared during such month and pays only the balance amount in cash.

2C The exemption contained in this notification shall be given effect to in the following manner, namely:-

(a) the manufacturer shall submit a statement of the total duty paid and that paid by utilization of CENVAT credit, on each category of goods specified in the said Table and cleared under this notification, to the Assistant Commissioner of Central Excise or Deputy Commissioner of Central Excise, as the case may be, by the 7th of the next month in which the duty has been paid;

(b) the Assistant Commissioner of Central Excise or the Deputy Commissioner of Central Excise, as the case may be, after such verification as may be deemed necessary, shall refund the duty payable on value addition, computed in the manner as specified in paragraph 2A above to the manufacturer by the 15th of the month following the one in which the statement as at clause (a) above has been submitted.

2D Notwithstanding anything contained in sub-paragraph 2C ,-

(a) the manufacturer at his own option, may take credit of the amount calculated in the manner specified in paragraph 2A in his account current, maintained in terms of the Excise Manual of Supplementary Instructions issued by the Central Board of Excise and Customs. Such amount credited in the account current may be utilized by the manufacturer for payment of duty, in the manner specified under rule 8 of the Central Excise Rules, 2004, in subsequent months, and such payment shall be deemed to be payment in cash;

(b) the credit of the refund amount may be taken by the manufacturer in his account current by the 7th of the month following the month under consideration;

(c) a manufacturer who intends to avail the option under clause (a) shall exercise his option in writing for availing such option before effecting the first clearance in any financial year and such option shall be effective from the date of exercise of the option and shall not be withdrawn during the remaining part of the financial year;

(d) the manufacturer shall submit a statement of the total duty payable as well as the duty paid by utilization of CENVAT credit or otherwise and the credit taken as per clause (a), on each category of goods manufactured and cleared under the notification and specified in the said Table, to the Assistant Commissioner of Central Excise or Deputy Commissioner of Central Excise, as the case may be, by the 15th of the month in which the credit has been so taken;

(e) the Assistant Commissioner of Central Excise or the Deputy Commissioner of Central Excise, as the case may be, after such verification, as may be deemed necessary, shall determine the amount correctly

refundable to the manufacturer and intimate to the manufacturer by the 15th day of the next month to the month in which the statement under clause (d) has been submitted. In case the credit taken by the manufacturer is in excess of the amount determined, the manufacturer shall, within five days from the receipt of the intimation, reverse the said excess credit from the account current maintained by him. In case, the credit taken by the manufacturer is less than the amount of refund determined, the manufacturer shall be eligible to take credit of the balance amount;

(f) in case the manufacturer fails to comply with the provisions of clauses (a) to (e), he shall forfeit the option, to take credit of the amount calculated in the manner specified in sub-paragraph 2A in his account current on his own, as provided for in clauses (a) to (c).

(g) the amount of the credit availed irregularly or availed of in excess of the amount determined correctly refundable under clause (e) and not reversed by the manufacturer within the period specified therein, shall be recoverable as if it is a recovery of duty of excise erroneously refunded. In case such irregular or excess credit is utilised for payment of excise duty on clearances of excisable goods, the said goods shall be considered to have been cleared without payment of duty to the extent of utilisation of such irregular or excess credit.

Explanation.-For the purposes of this paragraph, duty paid by utilisation of the amount credited in the account current, shall be taken as payment of duty by way other than utilisation of CENVAT credit under the CENVAT Credit Rules, 2004.

2.1 (1) Notwithstanding anything contained in paragraph 2A, the manufacturer shall have the option not to avail the rates specified in the said Table and apply to the Commissioner of Central Excise or the Commissioner of Customs and Central Excise, as the case may be, having jurisdiction over the manufacturing unit of the manufacturer for fixation of a special rate representing the actual value addition in respect of any goods manufactured and cleared under this notification, if the manufacturer finds that the actual value addition in the production or manufacture of the said goods is at least 115 per cent of the rate specified in the said Table and for the said purpose, the manufacturer may make an application in writing to the Commissioner of Central Excise or the Commissioner of Customs and Central Excise, as the case may be, not later than the 30th day of September in a financial year for determination of such special rate, stating all relevant facts including the proportion in which the material or components are used in the production or manufacture of goods:

Provided that the Commissioner of Central Excise or the Commissioner of Customs and Central Excise, as the case may be, may, if he is satisfied that the manufacturer was prevented by sufficient cause from making the application within the aforesaid time, allow such manufacturer to make the application within a further period of thirty days:

Provided further that the manufacturer supports his claim for a special rate with a certificate from his statutory Auditor containing a calculation of value addition in the case of goods for which a claim is made, based on the audited balance sheet of the unit for the preceding financial year:

Provided also that a manufacturer that commences commercial production on or after the 1st day of April, 2008 may file an application in writing to the Commissioner of Central Excise or the Commissioner of Customs and Central Excise, as the case may be, for the fixation of a special rate not later than the 30th day of September of the financial year subsequent to the year in which it commences production.

(1A) Nothing contained in sub-paragraph (1) shall apply to a unit manufacturing goods falling under Serial Nos. 12, 13, 14 or 15 of the Table.

(2) On receipt of the application referred to in sub-paragraph (1), the Commissioner of Central Excise or Commissioner of Customs and Central Excise, as the case may be, after making or causing to be made such inquiry as he deems fit, shall fix the special rate within a period of three months of such application;

(3) Where the manufacturer desires that he may be granted refund provisionally till the time the special rate is fixed, he may, while making the application, apply to the Commissioner of Central Excise or the Commissioner of Customs and Central Excise, as the case may be, in writing for grant of provisional refund at the rate specified in column (4) of the said Table for the goods of description specified in column (3) of the said Table and falling in Chapter of the First Schedule of the Central Excise Tariff Act, 1985 (5 of 1986) as in corresponding entry in column (2) of the said Table, and on finalization of the special rate, necessary adjustments be made in the subsequent refunds admissible to the manufacturer in the month following the fixation of such special rate.

(4) Where the Central Government considers it necessary so to do, it may-

(a) revoke the special rate or amount of refund as determined under sub-paragraph (2) by the Commissioner of Central Excise or the Commissioner of Customs and Central Excise, as the case may be, or

(b) direct the Commissioner of Central Excise or the Commissioner of Customs and Central Excise, as the case may be, to withdraw the rate so fixed.

Explanation: For the purpose of this paragraph, the actual value addition in respect of said goods shall be calculated on the basis of the financial records of the preceding financial year, taking into account the following:

- (i) Sale value of the said goods excluding excise duty, Value Added Tax and other indirect taxes, if any, paid on the goods;
- (ii) Less: Cost of raw materials and packing material consumed in the said goods;
- (iii) Less: Cost of fuel consumed if eligible for input credit under CENVAT Credit Rules, 2004;
- (iv) Plus: Value of said goods available as inventory in the unit but not cleared, at the end of the financial year;
- (v) Less: Value of said goods available as inventory in the unit but not cleared, at the end of the financial year preceding that under consideration.

Special rate would be the ratio of actual value addition in the production or manufacture of the said goods to the sale value of the said goods excluding excise duty, Value Added Tax and other indirect taxes, if any, paid on the goods.

(5) The manufacturer shall be entitled to refund at the special rate fixed under sub-paragraph (2) in respect of all clearances of excisable goods manufactured and cleared under this notification with effect from the 1st day of April of the year in which the application referred to at sub-paragraph (1) was filed with the Commissioner of Central Excise or Commissioner of Central Excise and Customs, as the case may be:

Provided that in cases where the application referred to in sub-paragraph (1) had already been filed prior to the 10th day of June, 2008, the manufacturer shall be entitled to refund at the special rate fixed under sub-paragraph (2) in respect of all clearances of excisable goods manufactured and cleared under this notification with effect from the 1st day of April, 2008.'

(5A) A manufacturer who commences commercial production on or after the 1st day of April, 2008, shall be entitled to refund at the special rate fixed under sub-paragraph (2) against his first application in respect of all clearances of excisable goods manufactured and cleared under this notification with effect from the date of commencement of such commercial production and the difference between the refund payable at such special rate and the actual refund paid to him from the date of commencement of commercial production till the date of fixation of special rate, during the period shall be refunded to him.

(6) Where a special rate is fixed under sub-paragraph (2), the refund payable in a month shall be equivalent to the amount calculated as a percentage of the total duty payable on such excisable goods, at the rate so fixed:

Provided that the refund shall not exceed the amount of duty paid on such goods, other than by utilization of CENVAT credit.

2.2 (1) In case the total amount of refund paid or payable to a manufacturer in respect of goods cleared from a unit during a financial year is less than the total duty paid by him on the said goods, other than the amount paid by utilization of CENVAT credit, for the year, the differential amount, if any, shall be refunded to him subject to the condition that the total refund made to him during the year, including the aforesaid differential amount, does not exceed the total duty payable on value addition whether at the rate specified in the Table or at the special rate fixed under paragraph 2.1.

(2) The Assistant Commissioner of Central Excise or the Deputy Commissioner of Central Excise, as the case may be, shall refund the differential amount, if any, to the manufacturer not later than the 15th day of May in the subsequent financial year.

3. The exemption contained in this notification **shall apply** only to the following kind of units namely:-
(a) **New industrial units** which have commenced their commercial production or after the **24th day of December, 1997**, but not later than the 31st day of March, 2007.

(b) Industrial units existing before the 24th day of December, 1997 but which have undertaken **substantial expansion** by way of **increase in installed capacity by not less than twenty five per cent** on or after the 24th day of December, 1997, but not later than the 31st day of March, 2007.

4. The exemption contained in this notification shall apply to any of the said units for a period **not exceeding ten years from the date of publication of this notification** in the Official Gazette **or from the date of commencement of commercial production whichever is later**.

5. The exemption contained in this notification shall not apply to such goods which have been subjected to only one or more of the following processes, namely, preservation during storage, cleaning operations, packing or repacking of such goods in a unit container or labeling or re-labelling of containers, sorting, declaration or alteration of retail sale price and have not been subjected to any other process or processes amounting to manufacture in the States of Assam or Tripura or Meghalaya or Mizoram or Manipur or Nagaland or Arunachal Pradesh or Sikkim.

6. The exemption contained in this notification shall not apply to an existing industrial unit as on 1st of March, 2016, which undertakes substantial expansion of existing capacity or installs fresh plant, machinery or capital goods for production of gold or silver from gold dore, silver dore or any other raw material, by using such expanded capacity or such fresh plant, machinery or capital goods, and commences commercial production from such expanded capacity or such fresh plant, machinery or capital goods, on or after 1st March, 2016.

ANNEXURE

I. ASSAM

(A) Integrated Infrastructure Development Centres

- | | |
|----------------|---|
| 1. Dalgaon | Village: Ruhini Kash, Mouza: Pub Siyalmari, Circle: Dalgaon, Dist. Darrang, Govt. Khas Land (Dag. No.133) |
| 2. Bhomoraguri | Plot No. I Village: Bhomoraguri, Mouza: Pubtharia, Circle: Kaliabar, Distt: Nagaon (Assam) Govt. Khas Land
Plot No. II Village: Naltali, Mouza: Pubtharia, Circle: Kaliabar, Distt: Nagaon (Assam) Govt. Khas Land
Plot No. III Village: Bhomoraguri, Mouza: Pubtharia, Circle: Kaliabar, Distt: Nagaon (Assam) |
| | (a) Private Land
(b) Govt. Khas Land |
| 3. Algapur | Village-Dakhin Badarpur, Mouza-Saraspur, Circle-Algapur, Distt. - Hailakandi (Assam), Patta Nos. 1 and 5 |

(B) Growth Centres

- | | |
|---|---|
| 1. Matia | Village: Tinkonia para Dahikata Mornoi, Circle: Matia, |
| 4. Prag Bosimi Synthetic Limited Complex | |
| Location | Village-Bhotordal, Mouza-Lokrai, Circle- Sipajhar, District - Darrang (Assam) |
| Boundary | North-Private Land, South-Private Land, East- Private Land, West - Private Land |
| 5. Textile Process House Complex of Assam State Weaving and Manufacturing Co. Ltd., | |
| Location | Village - Jabjabkuchi, Mouza - Pachim Banbhag, Circle - Ghograpar, District - Nalbari (Assam) |
| Boundary | North - Paddy field (Private land), South - Paddy field (Private Land), East - Ghograpar River, West- Dihjari Village and Paddy fields (Private Land) |
| 6. Assam Syntex Ltd. Complex | |
| Location | Village - Nathkuchi No. 2, Mouza - Namati, Circle- Tihu, |

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Boundary District - Nalbari (Assam)
North-Paddy field and National Highway, 31, South-Paddy field (Private land), East - Paddy field (Private land), West - Paddy field (Private land)

7. Assam State Textile Corporation Ltd. Complex

Location Village - Noapara No.1, Mouza - Bijni, Circle-Bijni, District Bongaigaon (Assam)
Boundary North - V.G.R., South-N.H. 31, East - V.G.R., West V.G.R./ RLEGP Road.

8. Assam State Fertiliser And Chemicals Ltd. Complex

Location No.1. Chandrapur Bagicha, Mouza-Panbari, Circle-Chandrapur, District - Kamrup (Assam)
Boundary North-Brahmaputra River, South-Guwahati Chandrapur Road East-Kalang River, West-Land of National Textile Corporation.

9. Fertichem Ltd. Complex

Location Village - Bonda, Mouza-Beltola, Circle-Sonapur, Dist.-Pragiyotishpur (Guwahati-26)
Boundary North-Paddy field (Private Land), South-Paddy field Dist Goalpara, Govt. Khas Land

2. Balipara Village - Dhekidal, Sapaguri Circle - Chardowar, Dist. Sonitpur

3. Barpeta Dag No. 200, Mouza Ghilasari

4. Goalpara Dag No.253,85,8,9 and 10, Police Station Goalpara

5. Duliajan Dag No.85 of no. 2 Chalakataki Village, Mouza Duliajan

6. Sariharjan Dag No. Sixth Schedule area, Mouza Langmili

7. Lilabari (N Lakhimpur) Dag No.438, Mouza Nakari

8. Maibong Dag No. Sixth Schedule area, Police Station Maibong

9. Manja Dag No. Sixth Schedule area, Mouza Jamunapar

10. North Salmara Dag No.51, Mouza North Bongaigaon

11. Karija, Doloigaon Dag No. 51, Mouza Birjhora

(C) Export Promotion Industrial Park

1. Amingaon (a) Village-Numalijolah, Mouza-Sila Sundarighopa, Circle - North Guwahati, Dist - Kamrup

(b) Village-Numalijolah, Mouza-Sila Sundarighopa, Circle - North Guwahati, Dist - Kamrup

2. Assam Petrochemicals Complex

Location Village Namrup, Mouza - Jaipur, Circle Naharkatia,

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Boundary District - Dibrugarh (Assam)
North-Hindustan Fertilizer Corporation Ltd's. Land, South - Dilli Tea Estate and Namrup Sonari Road, East- Namrup Thermal Power Station, West - Hindustan Fertiliser Corporation Ltd's. Land

3. Weaving Complex of Assam State Weaving and Manufacturing Ltd.

Location Village - Katimari Pathar, Mouza - Kachamari, Circle Nagaon, Distt. Nagaon (Assam)
Boundary North - Govt. land, South - Nagaon - Juna Road, East - Forest Office, West - Private Residential Plot. Private Land), West-Paddy field (Private land), South East - Assam Asbestos Ltd.

(D) Industrial Estates

Name of the Industrial Estate	Dag No.	Mouza Police Station
1. Tinsukia	143 part	Rangagarha
2. Nalbari	1772,1936,1773,2019,1938, 947,1453, 1934,1462,1837,1949,1947, 1776 and 1771	Police Station Nalbari
3. Mongoldoi	25	Rangamati
4. Sibsagar	1214	Betbari
5. Nagaon	396	Kachamari
6. Jorhat	11,12,31,40,23,28,29,71,35, 38,33 and 30	Cinnamara
7. New Bongaigaon	300	Botamari
8. Bokajan	Sixth schedule area	Borjan
9. Bihpuria	457	Bihpuria
10. Lahowal	5	Lahowal
11. Kalaphar (Cycle factory)	44 and 45	Beltola
12. Dimow	2	Thaora
13. Moran	part of village Onakalia	Nowang
14. Umrangsho	Sixth Schedule area	Umrangso
15. Haflong	Sixth Schedule area	Police station Haflong
16. Hamren	Sixth Schedule area	Rengkhand
17. Benibari, Howly	377 and 76	Howly
18. Morigaon	488	Niz Tetalia
19. Dhekiajuli	1	Dhekiajuli
20. Industrial Complex Bonda	7,8,9,10,11,84,85,96,87 and 381	Beltola
21. Industrial Estate Badarpur	297, 8322	Alakulipar
22. (i) Doomdoma;	21 of 122 F.S	Tingrai
(ii) Bamunimaidan	55,62,63,259,256 and 492	Ulubari

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(DA). Industrial Estates

Name of Industrial Estate	Patta No. (Dag No.) [Figures in brackets indicate Dag number]	Mouza/Police Station
1. Biswanath Chariali	Government Land (3)	Police Station Biswanath Chariali
2. Numaligarh (near Refinery gate)	Government Land (1)	Mouza-

E. Industrial Area

1. Dekargaon	23 and 268	Haleswar
2. Golaghat	514, 516, 58, 479, 578	Maukhowa
3. Dhaligaon	13	Sidli
4. Gotlong	279	Mahabhairav
5. Rani	17,18,19,27,28,29,30,31 & 33	Dakshin Rani
6. Bheating, Dibrugarh	47(part) and 852 (part)	Jamira
7. Kalaphar (CITI)	8,9,201 and 203	Beltola
8. Digboi	313,314,315,325,327 and 329	Dibgoi
9. Silchar	270,271,272,275,278,276 and 277	Terapur
10. Gauripur(Dhubri)	1281	Police Station Gauripur
11. Dolabari	1 and 2	Bhairavnad
12. Buraburi	87	Sadiya
13. Dalgaon	95 and 96	Pub-Sialmari
14. Naltali, Kaliabor	111	Pubtharia
15. Umrangso	Sixth Schedule Area	Police station Umransho
16. Kundbari, Sonitpur	23, 264	Holegaon
17. Biswanath Chariali	205 and 3	Biswanath
18. Dhekiajuli	Dhekiajuli Municipality Ward	Dhekiajuli
19. Bamunimaidan	11,12,13(KA), 65, and 67	Ulubari

(EA). Industrial Area

Name of the Industrial Estate	Patta No./Dag No. [Figures in brackets indicate Dag Nos.]	Mouza/Police Station
1. Tulsibari Industrial Area (APOL Complex)	474(1463), 434(1410), 467(1445), 469 (773, 774, 1405), 471(1406), 473 (1309, 1404, 1409) 468(1401, 1339), 466(1403, 1393), 368(1304), 337(1308), 449(1440), 464(775, 1332), 339(1396, 1398), 465 (1400), 352(1311, 1301, 1302, 1303, 1296),	Mauza: Paneri Police Station: Rangia

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438(1412,1413),475(1402),462(1411), 439
(1419),470(1423, 1424),472(1407, 1408),
386(1312, 1313),423(1416)

- | | | | |
|-----|--|--|---|
| 2. | Industrial Complex of Ashok Paper Mills Ltd, Jogighopa | Government land (6,7,8,10,15,12, 20,22, 23,37,51,52,53,54,121,126, 128, 131, 135, 149,157,159,160, 161, 162, 163, 164, 165, 166, 167, 168, 117, 17, 15, 22, 36, 37, 3, 8, 135, 64, 93,133, 134, 135, 136, 137, 167, 98, 168, 173, 28), 32 (130), 14(130), 29(132), 3 0 4 (2 4 7) , 3 0 5 (2 4 7) , 3 0 6 (2 1 8) , 307(236),308(235),309(122), 310 (151), 311 (193),312(121), 165 (204), 287 (128), 288 (166),289 (294), 290(117), 282 (215), 283(126), 284 (216,20), 122(127), 122 (129), (45,46,47), 50(62), (127,18,247, 246, 236, 235, 122, 193, 121, 128,166), 49, (199), (126,123,118,158,170) | Police Station:
Jogighopa |
| 3. | Sila - I, Industrial Complex | 39(20),11(11,12,13,14,),34(4), 32(30), 25(34),31(32),5(33),26 (34),5(41), 5(44), 1(45),1(53),1(54) | Mauza : Sila Sundarighopa
Police Station:
Jalukbari |
| 4. | Numalijalah-1 | Government Land
{(365 kha), 362, 91(kha)} | Mouza-
Silasundari-
ghopa |
| 5. | Numalijalah-2 | Government Land {305 (Pt)} | Mouza-
Silasundari-
ghopa |
| 6. | Dhing | Government Land (310, 1) | Police Station-
Dhing |
| 7. | Ratabari | 2 (57, 65, 66, 100/586), 3 (105, 106, 107, 108 110,114, 117, 122, 367, 374, 86, 88/588, 74/589) | Police Station
Ratabari |
| 8. | Kaliabor
(APDC Complex) | Government Land (210) | Police Station
Kuwaritol |
| 9. | Danguapara | Government Land (167,168,195, 196,202,654) of Danguapara village Government Land (35,36, 79, 313, 350) of Borbhag Solmari village | Mouza - Natun
Dehar |
| 10. | 2 No. Dakhin Sekhadri | Government Land | Mouza - Bakeli |

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(675,701,702,708,711)

11.	Sila - II (AIDC assisted complex)	201(944,945,946),203(951) 204(952), 205(953),206(954), 207(955),208(956)	Mouza - Sila Sundarighopa
12.	Mandakata	Government Land (29,30,31,34,35)	Mouza-Bora bongoha
13.	Doomdooma	Government Land (2,3,62 Pt.2)	Police Station Doomdooma
14.	Digboi	Government Land (106,216,191,192,212,214,215, 217,218, 219,220,221,231-239, 240, 241, 272, 274-280, 281-290, 291-300, 301-308, 315, 327, P-330, 331,333, 334,371, P-375, 336, 8,36, P-37,316P,335)	Police Station Digboi
15.	Changsari I/ Complex	Government Land {12(ga),15(kha), 17(ga),18(gha),92(ga),894}	Mouza-Sila Sundarighopa
16.	The Co-operative Spinning Mills Ltd, Boitamari	252(33,31,12), 146(32)	Mouza and Police Station Boitamari
17.	Swahid Kushal Konwar Samabay Sutakol Ltd., Dergaon, Dist - Golaghat.	51(196,273)	Mouza - Dabidobi Police Station

(EB) Industrial area classified by the Guwahati Metropolitan Development Authority (As per Guwahati Metropolitan Development Act, 1985) (Act No. XX of 1985)

NAME OF INDUSTRIAL AREA	PATTA NO.(DAG NO.) [Figures in brackets indicate Dag numbers]	MAUZA/POLICE STATION
1. Bonda	Government Land (7,8,10,11 and 97), 23 (98), 18 (161), 26 and 29 (162), 16 (163), 1 (164), Annual Patta 33 (172), Annual Patta 27 (173), 27 (174), 27 (175), 18 (177), 26 and 29 (178,179,180,181), 10 (182), 44 (183), 24 (184, 185 and 186), Annual Patta 11 (187), Government Land (188), Annual Patta 16 (189), Government Land (190), 8 (191), 25 (192), 17 (193), 7 (194 and 158), 37 (159), Government Land (223), 22 (224), 18 (225), 7 (226), 29 (265), 18 (266), 6 (267), Annual Patta 4 (268), 6 (269), 18 (270), Government Land (271 and 275), Annual Patta 27 (277), 13 (278),	Mauza Beltola

- 3 (279), 32 (280), 24 (281), Annual Patta 23 (283), Annual Patta 19 (284), Government Land (285), 42 (286), Annual Patta 33 (287), Annual Patta 19 (288), Government Land (289, 290, 291, 292, 293, 294 and 295), Annual Patta 33 (296 and 297), Government Land (298), Annual Patta 15 (299), Annual Patta 33 (300), 35 (301), 40 (302), 6 (303 and 304), 3 (305), 32 (306), 30 (307), 38 (337, 338, 339, 340, 341, 342 and 343), 39 (344, 345, 346, 347 and 348), 18 (369, 371, 372, 373 and 376), 32 (377) 17 (374 and 375), 38 (336), 12 (238).
2. Pachimboragaon 48(17), 16 (1100), 35(19), 135(20), 62(21), 1(22), Mauza:Jalukbari
Government Land (23), 62 (24 and 25), Government Land (26), 62 (27 and 28), 139(29), 28(30), 135(31), 74(32), 170(33), Government Land (34), 48 (35), 16 (36), 83(37), 199(38), 205/16(280/1100), 83(40), Government Land (41), 37(43), 6(44), 95(45), 54(46), 144(47), 117 (48), 67(49), 103(50 and 51), 16 (57), 48 (58), 28 (59), 16(60), Government Land (61), 148 (63), 19 (64), 67 (65 and 72), 48 (73), 41 (75), 27 (76), 77 (77), 67(92,93,94,95, 96), 16(97) 67(98 and 99), 23 (100 and 101), 44 (102), 23(103), 40 (104), 49 (129), 59 (204), 11 (209 and 230), 8(231), 43 (235), 39 (237), 26 (238), 59 (240), 72(241), 71 (242), 17 (244), 76 (246), 60 (251), 43 (252), 149 (253), 66 (254), 27 (272), 67(274), 116(273), 30 (275), 9(276), 169 (277 and 278), 31 (279), 67(282 and 283), 31(284), 77(286), 31(287), Government Land(306), 6 (309), 36 (310), 54 (311), 69(312), Government Land (315), 67(319), 51(321), 10(322), 31(313), 7(314), 123(342), 28 (349), 44(440), Government Land (538), 4(541,542, 543,546 and 548), Government Land (544), 47(545), Government Land (794), 9(899), 49(1071), 1(11, 12), 18 (13, 14), Government Land (15), 205 (18 and 39), 67 (42), 90(52), 147 (56), Government Land (62), 67 (66, 67, 68,70,71), 81 (130), 79 (131), 149 (205), Government Land (243), 63 (245), 10 (247), 67 (250), 28 (255), 29/Government Land (256), 142 (257), 16 (280), 67 (281), 77(285), 52 (308), 45 (316), Government Land (317), 67 (318), 27 (320), 31 (323), 28 (341), 6 (343).
3. Pubboragaon 123 (1, 2, 3 and 4), Government Land (5), 43 (6), 8 Mauza:Jalukbari
(7, 8 and 9), 7 (10), 43 (11 and 12), 7 (13) 123 (14, 15, 16 and 17), Government Land (18), 123 (19, 20, 21, 22, 23, 24, 25, 26, 27 and 28), Government Land (29), 115 (30), 4 (31 and 32), 18 (33), 2 (34), 11 (36), 12 (37 and 37(B), 46 (38), 69 (39 and 40), 120 (41), 109 (42),

18 (43), 115 (44), 1 (45, 46, 47, 48, 49, 50, 51), Government Land (52), 126 (61), Government Land (62), 123 (63, 64, 65), 58 (76), Government Land (77), 63 (78), 92 (79), 48 (80), 36 (87), 14 (88), 46 (89), 79 (90), 33 (96), 46 (98), 70 (104), 38 (105), 62 (106), 46 (107), 62 (108), 55 (109), 53 (110), 58 (111), 54 (112 and 113), 58 (114), 53 (115), 62 (116), 46 (117), 66 (118), 87 (119 and 120), 19 (121), 33 (122), 46 (123 and 124), 33 (125), 46 (130), 63 (131), 59 (132), 10 (133 and 134), 33 (135), 19 (136), 39 (137), 1 (138), 83 (139), 1 (140), 87 (141), 19 (142), 115 (143), 87 (144), 1 (145), 67 (146), 26 (147), 11 (148), 38 (149), Government Land (150), 82 (151), 46 (152 and 153), 73 (154), Government Land (155), 50 (156), 91 (157), Government Land (158, 159 and 160), 20 (161), 13 (162), 20 (163 and 164), Government Land (165), 58 (166), 46 (167), 67 (168), 46 (169), 59 (170), 28 (171), 40 (172 and 173), 73 (174), Government Land (175), 80 (176), 64 (177), 33 (178), 113 (179), 9 (180), 64 (181 and 182), 9 (183), 51 (184 and 186), 83 (187), 21 (188), 22 (189), 26 (190), 34 (191), 64 (192), 5 (193), 45 (194), 42 (195), 61 (196), 26 (197), 45 (198), 61 (199), 47 (200), 61 (202), Government Land (203), 107 (204), 5 (205), Government Land (206), 62 (207), 76 (208 and 209), 72 (210), 32 (211), 96 (212), 32 (213), Government Land (214), 6 (215), 51 (216), 110 (217), 72 (220), 68 (221), 26 (222), 32 (223), 118 (224), 34 (225), 6 (226), 78 (227), 9 (228), Government Land (229), 31 (230), 20 (240), Government Land (241), 108 (242), 114 (243), Government Land (244), 22 (245), Government Land (246 and 247), 6 (248), 116 (249), 121 (250), 80 (251), 97 (252 and 253), Government Land (254), 22 (255), Government Land (256), 16 (257), 40 (258), 23 (259), 95 (260), 116 (261), 62 (263), Government Land (305 and 306), 27 (307), 14 (308), 62 (327), 20 (328), 82 (557), 48 (558), 20 (559), 48 (560), 19 (561), 46 (564 and 565), 38 (566), 48 (570), 14 (8), 70 (82), 38 (83, 84, 85), 79 (86, 91 and 92), 46 (97, 99), 119 (100), 33 (101), 36 (102), 19 (127), 3 (129), 83 (185), 61 (201), 72 (218), 68 (219), 94 (304)

4. Saukuchi

21(12), Government Land (16), 6(18), 21(20,21,22, 25,26 and 27), 41(28), 132(29), Annual Patta 17(30), 141(31), Government Land (32) P.L. (33), Government Land(34), 139(35), 141(36), Government Land (37), Annual Patta 13(38), Annual Patta 13(39), Government

Mauza: Beltola

Land (40), 34(41), Government Land (42), 137(43), Annual Patta 4(44), 136(45), 156(46), 147(47), Government Land (48 and 49), 61(50, 51 and 56), Annual Patta 23(82), 132(85), 34(87), Government Land (89 and 91)

5. Jootikuchi 75 (120,121 and 122), 35 (197), Government Land (198), 35 (199), Government Land (200 and 201), 67 (268), 75 (269,270 and 271), 7 (274), 27 (275), 71 (276 and 277), 67 (278), Government Land (279), 7 (280), 27 (281), 71 (282), 67 (283), 74 (284 and 285), Government Land (286 and 287), 74 (288 and 289), 70 (290), 74 (291, 292 and 293), 45 (294 and 295), 32 (296), 68 (297,298 and 299), Government Land (301), 12 (303), 3 (304), 76 (306), Government Land (308, 309 and 311), 86 (312), 102 (317), 92 (318), 102 (319), 32 (320), 101 (321 and 322), 1 (323 and 324), 101 (325), 33 (327), 62 (328), 33(326), 62 (328), 29 (329), 36 (330), 45 (335), 89 (336), 29 (337), 94 (338), 4 (339), 5 (340), 10 (341), Government Land (342), 106 (343), 6 (344), 37 (345), 114 (346), 89 (347), Government Land (348), 106 (349), 99 (350), 87 (351), 94 (352), 7 (353), 88 (354), 18 (355), 490 (356), 90 (357), 111 (358), 107 (359), 44 (360), 46 (361), Government Land (362), 15 (367,368 and 369), Government Land (370 and 371), 80 (372), Government Land (373,374,375,376 and 377), 80 (378), 107 (379), 100 (384), 11 (385), 98 (386), 93 (387), Government Land (388,389,390 and 391), 80 (392), Government Land (393), 80 (394 and 395), Government Land (396), 80 (397), 111 (416), 108 (417), 109 (418), 110 (419), Government Land (420), 12 (421), Government Land (422) Mauza:Beltola
6. Betkuchi 112(444), 131 (445), 269 (446), 131 (447), 269 (448), Government Land (449 and 450), 269 (451 and 452), 71 (453), Government Land (454,455 and 456), 39 (457), 53 (458), 51 (459), 226 (460), 39 (461), 167 (462) 39 (463), 235 (464), 34 (465), 241 (466), 34/ Government Land (467), 261/Government Land (468), 34 (469), 71 (470), Government Land (471), 34 (472 and 473), 22 (474), Government Land (475), 269/ Government Land (476), 168 (477), 214 (478), 224 (479), 103 (480), 269 (481,482 and 483), Government Land (484), 71 (485), 269 (486), 272 (487), 71 (488), 35 (500), 246 (501), 92 (502), 185 (503), 71 (504), 71/ Government Land (505,506 and 507) 155 (508), 71/ Mauza: Beltola

Government Land (509), 9 (510), 269 (Government Land) (511), 219 (512), 269 (Government Land) (513), 228 (514), 269 (515), 75 (516), 269 (517), 194 (518), 192 (519 and 520), 75 (521), 26 (522), 111 (523), 269 (524), 1 (533), 227 (532), 17 (535), 39 (536), 269 (537, 542 and 543), 125 (544), 102 (545), 93 (546), 269 (Government Land) (552), 170 (554), 35 (556), Government Land (557), 117 (558), 269 (541, 538, 539 and 540), 52 (598), 43 (599), 102 (601), 158 (602), 87 (603), 104 (604), 150 (605), 115 (606), Government Land (607 and 608), 157 (609), 193 (610), 270 (611), 6 (612), 47 (613), 26 (614 and 615), 153 (616), 172/ Government Land (617), 45 (618), Government Land (619), 161 (620 and 621), 18 (622), Government Land (623, 624 and 625), 89 (626), 70 (627), 102 (628), 191 (629), 157 (630), 152 (631), 61 (632), 236 (633), 183 (634), 38 (635 and 636), 71 (637), 38 (638), 71 (339), 71 (Government Land) (640, 641 and 642), 70 (643), 157 (644), 152 (645), 73 (646), 236 (647), 21 (648), Government Land (649), 38 (650), 10 (652), 155 (653), Government Land (654), 10 (655), 102 (656, 657 and 658), Government Land (659), 54 (660 and 661), 35 (662), 168 (663), 26 (664), 236 (665), 102 (666), 61 (667), 23 (668), 93 (669), 213 (670 and 671), Government Land (672), 269 (673), 168 (674, 675 and 676), Government Land (677), 40 (678), Government Land (679), 168 (680 and 681), 192 (682), 55 (683), Government Land (684), 207 (685), 213 (686 and 687), Government Land (688), 169 (689), 190 (690), 27 (691 and 692), 31 (693), 94 (694), 21 (695 and 696), 38 (697), 11 (698), 37 (699), 37 (700), 30 (701), 74 (702), 269 (703), 149 (704), 18 (705), 149 (706 and 707), 258 (708), Government Land (709), 19 (710), 61 (109), 34 (797), Government Land (796), 34 (790), Government Land (792 and 793), 34 (794 and 795), 96 (799), Government Land (800 and 801), 88 (802), 154 (803), 30 (804), 127 (805), 30 (806), 275 (807), 147 (808), 19 (809), 147 (810), 19 (812), 127 (813), 1 (814), 34 (815), 27 (816), 212 (817), 196 (818), 269 (819 and 820), 206 (821), 204 (822), 269 (823), 34 (823), 27 (824 and 825), Government Land (826, 827, 828 and 829), 269 (830), 39 (831), 27 (832), 84 (833), 170 (834), 281 (835), 151 (836), 269 (837), Government Land (838), 1 (839), 76 (840), 189 (841), 35 (842), 151 (843), 268 (844), 34 (845), 84 (846), 34 (847), Government Land (848), 274 (849), Government Land (850), 134 (851), 268 (852), 269 (853), 34 (854),

116 (855), 121 (856), 250 (857), 78 (858), Government Land (859), 228 (860 and 861), 108 (862), 228 (863 and 864), 106 (865), Government Land (866), 164 (867), 269 (868), Government Land (869), 139 (870), 40 (871), 9 (872), 146 (873), 129 (874), 198 (875 and 876), 137 (877), 51 (878), 68 (879), 137 (800), 34 (881,882, 883,884 and 885), Government Land (886), 73 (887), 14 (888, 889 and 890), 73 (891), 155 (892), 176 (893), 36 (894), 117 (895), 34 (896,897,898,899 and 900), 36 (901), 102 (902, 903 and 904), 235 (905), 187 (906), 96 (908), 34 (909), 94 (910,911,912 and 913), 245 (914 and 915), Government Land (916), 96 (917), 84 (984), 231 (985), 184 (986), 84 (983), 200 (987), 47 (997), 17 (535), 269 (553), 10 (651), 34 (798), 19 (811)

7. Dharapur
Palasbari

287 (877), 42 (878), 52 (880), 87 (881), 52 (882 and 883), 87 (884), 287 (885), 52 (886), 528 (887), 269 (888), 80 (889 and 890), 579 (891), 52 (892), 37 (893), Government Land (894), 529 (895 and 896), Government Land (897), 393 (898), 101 (1176), 237 (1177), 310 (868 and 869), 10 (871), 310 (872) 80 (873 and 874), 34 (900 and 901), 310 (902), 209 (903), 209 (904 and 905), 674 (906), 191 (907), 446 (908), 37 (909), 310 (910), 37 (911), 446 (912), 191 (913), 674 (914 and 915), 191 (916), 446 (917), 37 (918), 548 (199), 578 (920), 37 (921), 578 (922), 36 (923), 395 (924), 672 (925), Government Land (926), 629 (927), 580 (928), 672 (929), 629 (930), 672 (931), 629 (932), 672 (933), 663 (934), 496 (935), Government Land (936), 220 (937), 267 (938), 526 (939), 440 (940), 778 (941), 394 (942 and 943), 315 (944 and 945), 394 (946), Government Land (947), 394 (948), Government Land (949), 394 (950), 798 (951), 518 (952), 798 (953,954 and 955), 796 (956,957,958,959,960 and 961), 798 (962,963 and 964), Government Land (965), 798 (966), Government Land (967 and 968), 798 (969), 441 (970), 797 (971 and 972), 798 (973), Government Land (974 and 975), 806 (976), 795 (977), 806 (978), Government Land (979), 394 (981,982,983 and 984), Government Land (985), 764 (990), 84 (991 and 992), Government Land (993), 85 (994), Government Land (995, 996, 997,998,999 and 1000), 607 (1001), 569 (1002), 113 (1003), 606 (1004), 253 (1005), 252 (1006), 568 (1007), 216 (1010), 178 (1011), 106 (1012), 394 (1013), 376 (1014 and 1015), 659 (1767), 779 (1775), 274 (1747), Government Land (1748), 800 (1765),

Mauza:
Ram Charani

Government Land (1743), 537 (1744), 672 (1745), 722 (1746), Government Land (1777), 797 (1701 and 1702), 376 (1396), 658 (1397), 149 (1398), 251 (1399), Government Land (1400), 149 (1401), 135 (1402), 40 (1403), 786 (1405 and 1409), 481 (1410), 604 (1415), Kacha Patta/310 (867), 795 (1703), 448 (1709), 277 (1763), 525 (1764), 177 (1761), 525 (1762), Annual Patta/38 (1404)

8. Abhoypur
(North
Guwahati)

Government Land (1 and 2), 144 (3), Government Land (4), 248 (5), Government Land (6), Annual Patta (7,8 and 9), Government Land (10), Annual Patta (11 and 12), 250 (13), Government Land (14 and 15), Annual Patta (16), 2 (17), 147 (18), 19 (19), 230 (20), Annual Patta (21), 200 (22), Government Land (23), Annual Patta (24 and 25), 200 (26), 101 (27), 240 (28), Government Land (29), 145 (30), Annual Patta (32), Government Land (33), Annual Patta (34 and 35), 223 (36), 90 (37), 113 (38), 90 (39), Government Land (40), 231 (41), 149 (42 and 43), 223 (44), Annual Patta (45), Government Land (46), 223 (47), Annual Patta (48), 70 (49), 92 (50), 49 (51 and 52), 147 (53), 176 (54 and 55), 167 (57), 18 (58), 91 (59), 123 (60), 174 (64), 18 (65,66 and 67), 1 (68), 222 (69), 249 (70), Annual Patta (72), 191 (73), 17 (74), 175 (75), 199 (76), 100 (77), 166 (78), 82 (79), 100 (80), 249 (81), 222 (82), 1 (83 and 84), 146 (86), 177 (87), 167 (88), 177 (89), 51 (90), 112 (92), 265 (93), Annual Patta (94 and 96), 265 (97), 2 (98), Annual Patta (99), Annual Patta100 (100), 52 (101), 48 (102), 102 (103), Annual Patta (104), 223 (105), 201 (106), 149 (107), 201 (108), 225 (109), Annual Patta (110), 21 (111), Annual Patta (112), 149 (113), 233 (114, 115 and 116), 178 (117 and 118), 224 (119), Annual Patta (120), 3 (121,122,123,124 and 125), Annual Patta (128), 93 (129,130 and 131), 3 (132), 224 (133), 93 (134), 178 (135), 242 (137), 114 (138), 197 (144), 25 (147), 4 (150), 242 (151), 89 (159), Government Land (160 and 161), 224 (162), 3 (164 and 165), 167 (166), Annual Patta (167), 22 (168), 198 (169), 252 (170), 2 (171), 265 (172), 266 (173), 251 (174), 2 (175 and 176), 177 (177 and 178), 235 (179 and 180), 52 (181), 167 (182), 51 (183), 268 (184), 102 (185), 202 (186 and 187), 102 (188), 82 (189), 100 (190), 116 (191), 198 (192), 120 (193), 124 (194), 51 (218), Annual Patta (219), 10 (220), Kacha Patta/167 (56), Kacha Patta/112 (91), 92 (95), 114 (152), 241 (156), 179 (157),

Mauza:Sila
Senduri Ghopa

GENERAL EXEMPTION NO. 8

902

- 013 (158), 237 (251), Kacha Patta/125 (247), Kacha Patta/103 (246), Kacha Patta/123 (245), Annual Patta (244), Kacha Patta/183 (243), Kacha Patta/184 (242), Annual Patta (241), Kacha Patta/26 (240, 239 and 238), Kacha Patta/103 (237), Kacha Patta/176 (233)
9. Village
Gouripur
North Guwahati
- Annual Patta 2 (158), Annual Patta 20 (159), 40 (160 and 162), 6 (163 and 164), 144 (165), 56 (166), Annual Patta 10 (167), Annual 32 (168), Annual Patta 28 (169), Annual Patta 18 (170), 74 (171), Ghopa Patta Government Land (202,203 and 204), Annual Patta 5 (205), Government Land (206), Annual Patta 18 (207), 45 (208,209,210 and 211), 107 (212), 166 (214), 107 (215), 8 (216), 165 (217), 12 (218), 94 (219), 167 (220), 69 (221), 75 (222), 3 (223), 133 (224), 68 (225), 94 (226), 25 (227 and 228), Annual Patta 4 (229), 145 (230), Annual Patta 34 (231), 150 (233), 116 (234 and 235), 53 (236), 110 (237), 145 (238,239 and 240), Government Land (241), 95 (242), 99 (244), 115 (245 and 246), 81 (247), 99 (248), 133 (249), Annual Patta (250), Annual Patta19 (251), Annual Patta11 (252,253 and 254), 48 (255), 97 (256), 98 (257), 167 (258), 134 (259), 108 (260), 56 (261), 26 (262), 42 (263), Annual Patta3 (264), 25 (265), 115 (266), 95 (267), 55 (268), 82 (269), 95 (270), 98 (271), 95 (272), 115 (273), 156 (274), 42 (275), 26 (276), 130 (277), 52 (278 and 279), 54 (280), 24 (281), 98 (282), 95 (283), 178 (284), 82 (285), Government Land (286), 130 (287), 24 (288), 152 (289), 117 (290), 65 (291), Government Land (292), 55 (293), 26 (294 and 295), 174 (296), 18 (297 and 298), 19 (299), 61 (300,303 and 304), 127 (305), Government Land (306), 127 (307), 18 (308), 174 (309), 153 (311), 31 (312), 48 (313), 137 (314 and 315), 149 (316), 17 (317), 179 (318), Kacha Patta/107 (213), Kacha Patta/150 (232), Kacha Patta/63 (301), Kacha Patta/46 (302), Kacha Patta/111 (310), Kacha Patta/151 (88)
- Mauza: Sila
Senduri
10. Village
Ghorajan
(North
Guwahati)
- Government Land (27,28, and 29), 2 (30), 1 (31), 6 (32), 3 (33).
- Mauza:Sil
Senduri
Ghopa
11. Amingaon
(North
Guwahati)
- Government Land (51), 6 (205), 136 (206), 11 (207), 153 (230), 69 (231), 16 (232 and 233), 152 (234), 100 (235), 35 (236 and 237), 54 (238), 20 (239,240 and 241), 47 (242), 130 (243), 51 (244), 52 (245), 64
- Mauza: Sila
Sendari
Ghopa

- (246), 59 (247), Annual Patta (248 and 249), 59 (250), 42 (251), 152 (252), 16 (253), 54 (254 and 255), 136 (256), 20 (257,258,259 and 260), 157 (195), 105 (272 and 273), 122 (274), 107 (275), 51 (276), 55 (283), 67 (284), Annual Patta (285), 122 (286), Annual Patta (287), 41 (288), 23 (289), 1 (300), 134 (644), Kacha Patta/108 (271), Kacha Patta/105 (272), Kacha Patta/42 (277), Kacha Patta/158 (278), Kacha Patta/63 (280)
12. Village - 336 (1), 520 (2), 691 (3), 12 (4), 404 (5), 339 (6),
 Azara 407 (7), 470 (8), Annual Patta (9 and 10), 339 (11),
 Palasbari Annual Patta (12), 732 (13 and 14), 14), Government Land (15 and 16), 138 (17), 264 (18 and 19), 49 (20), 411 (21), 39 (22), 53 (23 and 24), 200 (25), 238 (26), 472 (27), 304 (28), 577 (29,30,31,32,33 and 34), 390 (35), 344 (36), 529 (37), Government Land (38,39,40,41,42 and 43), 55 (44), 383 (45), 56 (46), 541 (47), 577 (48), 541 (49 and 50), 345 (51), 541 (52), 475 (53), 402 (54), 541 (55), 18 (56), 256 (57), 541 (58 and 59), Government Land (60,61 and 62), 477 (63), Government Land (64), 477 (65), 416 (66), Government Land (67), 256 (68), 183 (69), Government Land (70 and 71), 20 (72), 21 (73), 271 (74), Government Land (75), 147 (76), 348 (77), 257 (78), 391 (79), 58 (80), 188 (81), 404 (82), 407 (83), 258 (84), 407 (85 and 86), 211 (87), 407 (88), 112 (89), 211 (90), 161 (91 and 92), 112 (93), 259 (94), 408 (95), 424 (96), 598 (97), 566 (98), 567 (99), 40 (100), 272 (101), 145 (102), 47 (103), 205 (104), 205 (105), 204 (106), 483 (107 and 108), 548 (109 and 110), Government Land (111), 11 (112), 62 (113), 414 (114), 263 (115), 414 (117), 261 (118), 549 (119), 59 (120), 24 (121), 262 (122), 267 (123), 183 (124), 414 (125), 62 (126), 427 (127), 40 (128), 548 (129 and 130), 166 (132), 475 (133), 349 (134), 483 (135), 636 (136), 47 (137 and 138), 145 (139), 241 (140), 424 (141), 185 (142), 146 (143), 435 (145), 167 (146 and 147), 210 (148), 271 (149), 414 (150), 147 (151), 104 (152), 349 (153), 424 (154 and 155), 184 (156 and 157), 208 (158), 242 (159), 201 (160 and 161), 250 (164, 165 and 166), Government Land (167), 482 (169 and 170), 202 (173 and 174), 37 (179), 273 (183), 544 (184), 170 (189), 416 (191), 170 (192), 172 (193 and 194), 350 (195), 256 (196), 553 (197), 351 (198), 206 (199), 387 (201), 423 (202 and 203), 538 (204 and 205), 600 (206), 168 (207 and 208), 414 (209 and 210), 416 (211), 533 (212), 470 (213), 27 (214), 266 (215),
- Mauza: Ram Charani

Kacha Patta/160 (144), 201 (162), 250 (163), 479 (171), 202 (172), 141 (178 and 181), 599 (182), 544 (185), 63 (186), 551 (190), 387 (200), 533 (216), 652 (217), 545 (218), 334 (1318), 479 (1252), 205 (104), 483 (108), 548 (109), 250 (165), 202 (174), 168 (207)

13. Village - Garal
(Palasbari)

338 (345), 192 (346), 41 (347), 463 (348), 3 (349), 79 (350), 193 (351 and 352), Government Land (353), 120 (354), 194 (355), 363 (356), Government Land (357), 32 (358), 362 (359,360,361 and 362), 115 (363), 102 (364), 386 (365), 41 (369), 360 (370), 493 (371), 121 (372), 182 (373), 91 (374), 557 (375), 530 (376), 175 (378 and 379), 278 (380), 279 (381), 278 (382 and 383), 289 (384), 285 (385), 289 (386), 1 (387), 94 (388), 287 (389), 145 (390), 240 (391), Government Land (392), 655 (393), 289 (394), 36 (395), 387 (396), 518 (397), 62 (398), 146 (399), 94 (400), 249 (405), 231 (406), 195 (407), 287 (408), 161 (409), 196 (410), 1 (411), 452 (412), 1 (413), 361 (414), 358 (415), 147 (416 and 417), 242 (418), 243 (419), 146 (420), 272 (421), 244 (422), 289 (423), 97 (424), 456 (425), 73 (426), 245 (427), 179 (428), 289 (429 and 430), 520 (431), 289 (432), 290 (433), 246 (435), 76 (436), 180 (437), 237 (438), 65 (439), 388 (440), 190 (441), 456 (442), Government Land (443), 456 (445), 183 (447), 378 (448), 183 (449), 378 (450), 4 (451 and 452), 10 (453), 363 (454), 194 (455), 293 (456), 193 (457), 615 (462), 79 (464), 192 (469), 391 (470), 389 (471), 390 (472), 462 (474), 390 (475), 536 (476), 531 (477), 528 (478), 247 (479), 360 (480), 293 (481), 148 (482), 560 (483), 576 (484), 581 (485), 149 (486), 560 (487), 73 (488), 296 (489 and 490), 517 (491), 186 (492), 76 (493), 71 (494), 12 (495 and 496), 531 (497), 528 (498), 248 (499), 360 (500), 293 (501), 3 (502), 79 (503), 148 (504), 197 (506), 89 (507), 465 (508), 298 (509), 612 (510), 561 (511), 562 (512), 493 (513), 249 (514), 493 (515), 190 (516), 41 (517), 390 (518), 190 (519), 291 (520), 522 (521,522,523,524,525 and 526), 198 (527 and 528), 522 (525 and 526), 198 (527 and 528), 360 (529), 339 (530), 496 (531), 564 (532), 392 (533), 515 (534), 299 (536), 426 (537), 525 (538), 522 (539), 360 (540), 76 (541), 186 (542), 304 (543), 565 (544), 444 (545), 199 (546), 557 (547), 378 (548), 183 (549), 199 (550), 200 (551), 250 (552), 392 (556), 564 (557), 43 (558 and 559), 253 (560), 201 (561), 202 (562), 251 (563), 301 (564), 252 (565), 150 (566), 97 (567 and 568), 560 (569), 259 (776), 306 (777), 151 (778),

Mauza:Ram
Charani

416 (779), 497 (781), 152 (782), 204 (783), 475 (784), 541 (785), 619 (789), Government Land (790), 408 (791), 204 (792), 48 (793), 204 (794), 48 (795), 338 (801), 391 (802), 414 (803), 517 (804), 260 (805), 49 (807), 153 (808 and 809), 311 (811), 464 (812), 639 (813), 463 (814), 45 (1312), 307 (815), 343 (752), 206 (816), 641 (817), 338 (818), 639 (819), 640 (820), 543 (822), 617 (823), 411 (824), 618 (825), 104 (826), 619 (827 and 828), 160 (829), 621 (830), 475 (835), 309 (836), 475 (837), 151 (838), 152 (839), 410 (840), 605 (841), 474 (842), 310 (843), 535 (844), 90 (845), 205 (846 and 847), 626 (848 and 849), 623 (850), 619 (851 and 852), 624 (853), 544 (855), 14 (856), 407 (858), 313 (859), 31 (860), 550 (861), 417 (862), 416 (863), 613 (864), 312 (866), 416 (867), 476 (868), 31 (869), 336 (870), 207 (871), 465 (872), 628 (873), 465 (874), 601 (877), 154 (878), 260 (879), 293 (880), 546 (881), 264 (882), 421 (883), 45 (884), 210 (885), 547 (886), 457 (887), 465 (888), 51 (889), 19 (890), 18 (891), 478 (894), 416 (895), 463 (896), 11 (897), 494 (898), 170 (899), 6 (900), 545 (901), 15 (902), 620 (903), 314 (904), 16 (905), 499 (906), 635 (907), 631 (908), 472 (909), 636 (910), 357 (911), 208 (912), 17 (913), 11 (914), 45 (916), 416 (917), 417 (918), 457 (919), 50 (920), 416 (921, 922 and 923), 419 (924), 315 (925), 209 (927), 481 (928), 335 (930), 105 (931), 455 (932), 546 (933), 501 (934), 482 (935), 52 (936), 67 (937), 53 (938), 457 (939), Government Land (1331), 29 (1336), 45 (1312), Kacha Patta/246 (434), 456 (444), 524 (446, 459 and 458), 558 (460), 540 (461), 91 (463), 459 (466), 76 (467), 41 (468), 192 (469), 391 (470), 389 (471), 390 (472), 461 (473), 519 (505), 360 (529), 299 (554), 582 (555), 169 (821), 622 (831), 750 (832), Government Land (926)

14 Village Sila
Mahekhati
(North
Guwahati)

42 (58), Government Land (38), 26 (85), 3 (37), 48 (36), 64 (258), 19 (232), 64 (233), 19 (234), Annual Patta (184), 19 (261), 35 (245), 5 (238), 50 (237 and 239), 64 (223), 13 (225), 64 (226), 19 (236), 47 (282), 9 (11), Annual Patta (128), 50 (129), 3 (127), Government Land (120), 27 (124), 1 (121), 56 (123, 152 and 153), Government Land (154), 53 (155), 56 (156 and 157), 53 (149), Annual Patta (150), 56 (151), 61 (99), 69 (193), 24 (68 and 79), Annual Patta (80 and 81), 16 (82), 51 (83), 61 (91), 32 (92), 3 (93), 32 (94), 61 (96 and 97), 33 (98), 61 (99), Annual Patta (100), 51 (101), Annual Patta (102 and 103), 5 (104), 55 (105), Annual Patta (106), 37 (107), Government Land (108),

Mauza: Sila
Senduri
Ghopa

GENERAL EXEMPTION NO. 8

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	27 (109), 54 (110), 36 (111 and 112), 33 (113), 15 (114), Government Land (115), 34 (116), 61 (117), 20 (118), Government Land (122), 56 (123), 27 (124), 21 (125), 32 (126), 3 (127), Annual Patta (128), 50 (129 and 130), 55 (131), 51 (132), Annual Patta (133, 134 and 135), Government Land (136), 55 (138), 32 (139), 55 (140 and 141), 51 (142), 32 (144), Government Land (145), 51 (147), 17 (148), 4 (149), Annual Patta (150), 61 (151), 56 (152), 24 (153), Government Land (154), 56 (155 and 156), Government Land (159), 42 (161), 52 (177), 39 (178), 3 (179), 2 (180), 40 (181), Annual Patta (182), 6 (183), Annual Patta (184 and 185), 42 (186 and 187), 6 (188), 29 (189), 3 (190), 48 (191), Annual Patta (192), 22 (203), 14 (204), 38 (205), 21 (206), 42 (207), 14 (208), 13 (239), 25 (281), 47 (282 and 283), Government Land (284), 6 (299)	
15 Village Sila (North Guwahati)	Government Land (92), Annual Patta (238), 122 (273), 174 (274), 41 (275), Annual Patta (279), 56 (280), 25 (281), 110 (373), Government Land (383,384,385 and 386), 31 (714), 34 (729 and 730), 32 (725), 197 (728), Annual Patta (770), 156 (735), 49 (733), 97 (734), Government Land (736), 139 (737), 197 (739)	Mauza: Sila Senduri Ghopa
16. Village Koroi Bari (North Guwahati)	34 (4), 32 (30), 25 (31), 31 (32), 5 (33), 26 (34), 20 (39), Government Land (40), 5 (41), 5 (44), 1 (45), 5 (53), 5 (54), 13 (73), 21 (105), Government Land (103), 14 (108), Government Land (110), Annual Patta (111), 36 (113), 36 (114), 22 (115), 36 (116), 22 (121), 33 (125), Government Land (127), 19 (128), 42 (133), 16 (130), 45 (134)	Mauza: Sila Senduri Ghopa
17. Village Numali Jalah (North Guwahati)	15 (58), 38 (59), 12 (60), 8 (61), 14 (62), 15 (63), 53 (72), 48 (76), 53 (74), Annual Patta (77), 52 (78), 84 (79), 35 (180), Annual Patta (179), 24 (81), 14 (82), 37 (83), Government Land (89), 40 (372), 14 (327), Government Land (154), 67 (47), 62 (48), 21 (49), 14 (50), 75 (51), 14 (52), 75 (53), 15 (54), 64 (55), 54 (56), 29 (57), 1 (58), 38 (59), 12 (60), 8 (61), 14 (62), 15 (63), 75 (64), 62 (65), 67 (66), 40 (67), 11 (68), 16 (69), 75 (70), 19 (71), 53 (72), 9 (73), 5 (74), 24 (75), 48 (76), Annual Patta (77), 52 (78), 84 (79), 67 (80), 24 (81), 14 (82), 37 (83 and 84), 14 (85), Annual Patta (86), Government Land (87), Annual Patta (88), Government Land (89), C.G. (90), Government Land (91), Government Land (92), Annual Patta (93), Government Land (94 and 95), C.G	Mauza: Sila Senduri Ghopa

- (96), 61 (334), Government Land (362), C.G (142), 85 (147), Annual Patta (148), 44 (149), Government Land (150), 14 (327), 31 (165 and 166), 25 (167), 53 (176), 9 (177), 7 (178), 26 (183), Annual Patta (184 and 179), 35 (180), 26 (182 and 183), Annual Patta (184), 53 (185), 9 (186), Annual Patta (187), 65 (188), 10 (189 and 190), 54 (191), Government Land (192), 54 (193), 7 (194), Government Land (195), C.G (138)
18. Village Mathgharia No. 2 Government Land (120,121,124,125,126,127 and 128), 15 (129), Government Land (130), 39 (139), Government Land (133 and 134), 39 (135,136 and 137), 16 (139), Government Land (140), 16 (141), 39 (143,147 and 148), 4 (149), Government Land (150,151,152 and 153), 16 (154), 31 (155), 26 (156 and 157), 20 (167), 14 (171), Government Land (176,177 and 178), 39 (180), Government Land (199 and 218), 30 (221), Government Land (222, 223, 224, 226,227,229 and 230), 4 (231), 30 (240), 22 (241), 26 (249), 16 (251), 30 (253), Government Land (132), 10 (163), 7 (165), Government Land (219), 8 (220), Government Land (226)
19. Village Birkuchi 20 (4), 11 (5), 16 (6), 22 (7), 34 (8 and 9), 22 (10), 34 (11), 7 (12), 12 (13), Government Land (14), 7 (15), 16 (16), Government Land (17), 7 (18), 31 (19), 29 (20), 1 (21), 15 (22 and 23, 16 (24), 31 (25), 27 (26), 15 (27), 28 (28), 31 (29), 1 (30), Government Land (31), 8 (32), Government Land (33), 5 (34), 1 (35), 14 (36), 5/Government Land (40, 41 and 42), 1 (43 and 44), 26 (45), 29 (46), Government Land/5 (47 and 48), 22 (49), 21 (50), 5 (51, 52 and 53), 1 (54), Government Land/5 (55), 1 (56, 57 and 58), 23 (59), 3 (60 and 61), 5 (62), 1 (63), Government Land (64), 1 (65), 17 (66), 8 (67), 21 (68 and 69), 6 (70), 14 (71, 72 and 73), Government Land (74), 9 (75), Government Land (76, 77 and 78), 9 (79), Government Land (80 and 81), 17 (82), 14 (83), 5 (84), 1 (85), Government Land (86), 5 (87), 11 (88), 10 (89), 2 (90), Government Land (91), 11 (92), 21 (93), Government Land (94), Government Land/5 (95), 11 (96), 14 (97), Government Land (98), 11 (99), Government Land/5 (100 and 101), 11 (102), Government Land/5 (103, 104, 105, 106, 107, 108, 109, 110, 111, 112 and 113), 33 (115 and 116), 4 (118), Government Land/5 (119 and 120) 5 (121), 33 (123 and 124), Government Land (125, 126, 127, 128, 129, 130, 131, 132 and 133), 5 (134), 3 (135), 5 (136),
- Mauza: Beltola

Government Land/5 (137), 7 (138), 5 (139), Government Land (140, 141, 142, 143, 144, 145, 146, 147, 148, 149 and 150), 11 (151), 18 (152), 25 (153), 12 (154), 5 (155 and 156), 11 (157), 21 (158), 5 (159), Government Land (160), 4 (161), 13 (162), 19 (163), Government Land (164), 13 (165), 24 (166), Government Land(167), 11 (168), Government Land(169, 170, 171), 5/Government Land (172), 18 (173), Government Land(174 and 175), 5 (176), 20 (177), Government Land (178 and 179), 20 (180), 18/Government Land (181), 13/Government Land (182), 12 (183) 4 (184), 15 (186), 24 (187, 188 and 189), 16 (190), 20 (191, 192, 193, 194, 195, 196, 197, 198, 199), 34 (200), 20 (201), 34 (202, 203, 204, 205, 206, 207, 208, 209), Government Land (210, 211, 212, 213 and 214), 20 (215), Government Land (216, 217, 218 and 219), 21 (220), Government Land/5 (221), 16 (222 and 223), 1 (224), 5 (225, 226 and 227), 33 (228, 229, 230 and 231), Government Land (232, 233 and 234), 5 (235, 236 and 237), Government Land (238, 239 and 240), 5 (241), 11 (242, 243, 244 and 245), Government Land (246), 24 (253 and 254), Government Land/1 (255), 33 (256, 257, 258, 259, 260, 261, 262, 263, 264)

20. Village
Sendurighopa

161 (604), 86 (606), 75 (607), 38 (608), 172 (609), 136 (610), 155 (611), 154 (612), 136 (613), 75 (614), 77 (615), 230 (616), 115 (617), 192 (618), 118 (619, 620 and 621), 154 (622), 118 (623), Annual Patta (624), 193 (625), 39 (626), 230 (629 and 630), 241 (631), 125 (632), 39 (633), 210 (634), 25 (635), 125 (636), 210 (637 and 638), 42 (639 and 640), 211 (641), 40 (642), 137 (643), 138 (644), 211 (646), 78 (647), 212 (648), 119 (649), 186 (650, 651 and 652), 139 (653), 174 (654), 179 (655), 186 (656), 243 (657), 89 (658), 97 (659), 47 (660), 231 (661), 174 (662), 247 (663), 247 (664), 186 (665), 247 (666, 667 and 668), 5 (669, 670, 671, 672 and 673), Annual Patta (674), 5 (675 and 676), 221 (677), 185 (680), 234 (681), 19 (683), 265 (685), 20 (686), 265 (687), 84 (688), Government Land (690), 185 (693), 158 (694), 247 (695), Government Land (699, 701, 702 and 703), 186 (1414), Government Land (704, 705, 706, 707, 708, 709, 710, 711, 712, 713, 714, 715, 716, 717, 718, 719, 720, 721, 722, 723, 724, 725, 726, 727, 728, 729 and 730), 3 (731), Government Land (732, 733, 734, 735, 736, 737, 738, 739, 740, 741 and 742), 13 (743), 94 (744), Government Land (745, 746 and 747), 8 (750),

Mauza: Sila
Senduri
Ghopa

GENERAL EXEMPTION NO. 8

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Government Land (751), 129 (752), Government Land (753, 1509, 1510, 1511, 1223, 1486, 1499, 1501, 1502, 1421, 1422, 1423, 1424, 1425, 1426, 1427, 1428, 1429 and 1512), 247 (1280 and 1277), 5 (1278 and 1279), 221 (1514), 5 (1297 and 1298), 247 (1281), 105 (1282), 157 (1273), Government Land (1283), 158 (1284 and 1288), 276 (1291), 186 (1295), 1 (1297), 5 (1298 and 1278)

EC-Industrial Area

Name of Industrial Areas	PATTA NO.(DAG NO.) [Figures in brackets indicate Dag numbers]	Mouza/Police Station
1 Jagiroad - I	Government land (513, 516, 573)	Mouza : Gova, Jagiroad
2 Jagiroad - II	Government land (494, 502, 543, 501, 503, 661)	Mouza : Gova, Jagiroad
3 Kampur (Assam Cooperative Sugar Mill Complex)	255(901), 8(155), 15(342), 25(341, 149, 152), 36(153, 154), 87(321, 324, 451, 328), 88(93), 92(447), 105 (449, 450, 452, 453, 454), 128(448), 129(101), 164(325), 181(322), 192(390, 391), 207 (320), 209(327, 308), 216(326), 253(150), 3(151), 59(156), 42(323), 294(306)	Mouza & PS : Kampur
4 Silghat (Assam Cooperative Jute Mill Complex)	1(3, 4, 89, 22, 35, 37, 34), 96(172, 174, 179), 1(156), 72(155), 173(154), 124(353)	Mouza : Pubtharia P.S. : Kaliabor
5 Amingaon	Government land (275, 406)	Mouza : Sila Sundari, Ghopa
6 Dagaon	Government land (380, 375, 363, 423, 393)	Mouza : P.K. Mahal
7 Assam Small Industries Development Corporation Ltd., Guwahati	Government land (265, 250, 251, 259)	Mouza : Ulubari District: Kamrup
8 Assam Conductors	Government land (259 & 265)	Mouza : Ulubari District: Kamrup

GENERAL EXEMPTION NO. 8

910

and Tubes Ltd.
Complex,
Guwahati-21

- | | | | |
|----|--|--|--|
| 9 | Assam
Ayurvedic
Products,
Bamunimaidam
Complex, Guwahati | Government land 13(250, 251, 259) | Mouza : Ulubari
District: Kamrup |
| 10 | Singhi Cables &
Conductors (P)
Ltd., Jorhat | 70 (284) | Mouza : Titabor
District : Jorhat |
| 11 | Srikona | 13(201), 15(189, 191, 187), 16(183, 700, 129, 181,
182, 130, 152, 154, 169, 102, 186, 126, 225, 168,
699, 701, 703, 704, 705, 185, 201, 210, 218, 153, 706,
128, 127), 24(202, 217), 25(207, 210), 156(204, 205),
157(209, 216), 159(215), 161(188), 162(188), 12(190,
200, 203, 206, 208, 211, 212, 213, 214, 219), 21(190,
193, 184, 212) | Mouza : Srikona
District : Cachar |
| 12 | Malini Beel,
Tarapur,
Ambikapur
Industrial Area,
Cachar | 161(358), 139(303), 15(28, 32), 14(24, 31),
77(199), 75(198), Government Land (270, 271,
272, 275, 278, 276, 277) | Tarapur, Pt.V,
Silchar Mouza :
Ambikapur
Pt.VIII, Silchar |
| 13 | Irongmera | 5/78 (105) | Mouza :
Irongmera /
Dhurband |
| 14 | Complex of
J.S. Oil
Fats Pvt. Ltd. | 24(253, 254, 300) Birkuchi,
(256) Madgharia, (257) Kaltakuchi | Mouza : Beltola
Dist. : Kamrup |
| 15 | BRPL Industrial
Complex | Government land (1, 2, 3, 4, 5, 6, 7, 8, 9, 10, 11, 12,
13, 14, 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26,
27, 28, 29, 30, 31, 32, 33, 34, 36, 38, 39, 40, 41, 42,
43, 45, 46, 47, 48, 49, 50, 51, 52, 53, 54, 55, 56, 57,
59, 60, 61, 62, 63, 64, 65, 66, 67, 70, 71, 72, 73, 74,
75, 77, 78, 79, 80, 81, 82, 83, 84, 85, 86, 87, 88, 89,
90, 91, 92, 93, 94, 95, 96, 97, 98, 99, 100, 101, 102,
103, 105, 106, 107, 108, 109, 110, 111, 112, 113, 114,
115, 116, 117, 118, 119, 120, 121, 122, 123, 124, 125,
126, 127, 128, 129, 130, 131, 132, 133, 134, 135, 136,
137, 138, 139, 140, 141, 142, 143, 144, 145, 146, 147,
148, 149, 151, 152, 153, 155, 156, 157, 158, 159, 160, | Mouza : Sidli |

GENERAL EXEMPTION NO. 8

911

161, 162, 163, 164, 165, 166, 167, 168, 169, 170, 171, 172, 173, 174, 175, 176, 177, 178, 179, 180, 181, 182, 183, 184, 185, 186, 187, 188, 189, 190, 191, 192, 193, 194, 195, 196, 197, 198, 199, 200, 201, 202, 203, 204, 205, 206, 207, 208, 209, 210, 211, 212, 213, 214, 215, 216, 217, 218, 219, 220, 221, 222, 223, 224, 225, 226, 227, 228, 229, 230, 231, 232, 233, 234, 235, 237, 238, 239, 241, 242, 243, 245, 246, 247, 248, 249, 250, 252, 254, 255, 259, 260, 262, 658, 659, 660, 666, 667, 668, 673, 675, 678, 679, 680 & 689).

16	Srikona Pt. II, Silchar	362 (1196, 1193, 1194, 1195, 1191 and 1192)	P.S. : Silchar (Cachar)
17	Srikona Grant, Silchar	133/79 (54, 55, 56, 57, 65, 66, 67, 61, 69, 73, 80, 79, 78 and 84)	P.S. : Silchar (Cachar)
18	Nagaon Paper Mills, Nakhola Grant, District Morigaon	220 (01)	Mouza: Gova PS: Jagiroad

F. Commercial Estate

	Bongaigaon District	Dag No.	Mouza/Police Station
1.	Abhayapuri	1175	Police Station Abhayapuri
2.	Bijni	85	Police Station-Bijni
3.	Salbari	19	Birjohoradihi
	Salmara Bappeta District	Dag No.	Mouza/Police Station
4.	North Cachar & Kailkandi	19 and 1513 Dag No.	Halbari Mouza/Police Station
5.	Nityananda North Cachar Hills District	505 Dag No.	Pub Bajali Mouza/Police Station
6.	Irangmara	105	Irangmara
7.	Diyunmukh	Dag No.	Mouza/Police Station
8.	Maibong	Sixth Schedule area	Police Station Diyangmukh
	Dibrugarh District	Dag No.	Mouza/Police Station
9.	Tengakhat	29 (part)	Tengakhat

GENERAL EXEMPTION NO. 8

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	Dag No.	Mouza/Police Station
Dhubri District		
10. Marichagaon		Bagdung
11. Halakura	120	Halakura
Dhemaji District	Dag No.	Mouza/Police Station
12. Tipkai	8	Tipkai
Darrang Distt.	Dag No.	Police Station
		Mouza/Police Station
13. Silapathar	12	Police Station-
	Silpathar	
14. Maroi	1054	Lakrai
15. Nijdhani gaon	740 part	Dalhi
16. Bhergaon	315, 316, 321 and 322	Mazikuchi
Goalpara District	Dag No.	Mouza/Police Station
17. Udalguri	1314	Udalgiri
18. Lakhipur	191	Ps-Lakhipur
Jorhat Distt	Dag No.	Mouza/Police Station
19. Dudhnoi	179 (kha)	Police Station
		Dudhnoi
20. Namdeuri	104	Manja Maligaon
Kamrup Distt.	Dag No.	Mouza/Police Station
21. Majuli	763	Majuli Salmara
22. Nagarbera	474	Nagarbera
23. Boko	234	Bolo
24. Goreswar	397	Kuruabali
25. North Guwahati	275 and 300	Police Station
26. Sonapur	296	N Guwahati
Lakhimpur District	Dag No.	Banbari
		Mouza/Police Station
27. Bangalmara	514	Laluk
Nagaon District	Dag No.	Mouza/Police Station
28. Kalibor	126	Borbogia
29. Missa	150	Borbhogia
30. Raha	327	Raha
31. Morigaon District	Dag No.	Mouza/Police Station
		Police Station Tamulpur
32. Tamulpur	74/437	
33. Baganpura	804	Police Station Bangapara

GENERAL EXEMPTION NO. 8

913

34. Mukalmua	203	Police Station
35. Tihu Sonitpur District	Mukalmua 140 Dag No.	Police Station Tihu Mouza/Police Station
36. Sotia	Sotia town	Sotia
37. Biswanatha Chariali Sibsagar District	Biswanath Chariali town Dag No.	Biswanath Mouza/Police Station
38. Moran Tinsukia District	493 Dag No.	Momora Mouza/Police Station
39. Talap	174	Saikhowa
40. Chapakhowa Karbi-Anglong	329 & 320 Dag No.	Sadiya Mouza/Police Station
41. Jenkha	Sixth Schedule area	Rangkhang
42. Donkamokom	Sixth Schedule area	Rangkhang
43. Amtreng	Sixth Schedule area	Guaramle
44. Baithalangshu	Sixth Schedule area	Rangkhang
45. Dekhora	Sixth Schedule area	Duarbageri
46. Dokmoka	Sixth Schedule area	Namati
47. Bokolia	Sixth Schedule area	Langfer
48. Larwalakgsu	Sixth Schedule area	Jamunapar
49. Hojai	Ward Hojai town	No.1
50. Dhing	Ward Dhing town	No.4
51. Howly	Ward Howly town	No.3
52. Nagsankar	551	Nagsankar

II TRIPURA**(A) Integrated Infrastructure Development Centre**

1. Dewanpassa, Post Office Khatian No.1/45, (Plot No.367) 1/19, (Plot No.72) 1/44 (Plot No.360)
Dharmanagar 1/23, (Plot No.52), 1/44, (Plot No.359)

(B) Industrial Estate

1. Badharghat Post Office, Khatian No.2079, Plot Nos. 6609 to 6639, 6649 to 51 7768 to 7769,
Agartala 8663 to 8664, 6632
2. Arundhutinagar Khaitan No. 4325, Plot No. 3442, 3458/12511, 3458/12512, 3450 to
53, 3458 to 63, 3458/12508 to 12
3. Kumarghat Khatian No. 05, Plot No. 2286, 2287, 2283, 2284, 2285, 2295, 2212.
4. Dhajanagar Plot No.284, 276, 277, 278, 287, 311, 2511, 2512, 2817, 283, 286, 273,
272, 266, 2514, 779, 282
5. Dharmanagar Mission Tilla P.O. Dharmanagar, District North Tripura Dag Nos.
2942, 2933, 4006, 4009, 4021, 4010, 4020 Khatian No. 8/2:

(C) Growth Centre Project Bodhungnagar, West Tripura**(D) Export promotion Industrial Park** Bodhungnagar, West Tripura

(E) Industrial Area

Mouja-Dulki under
Sadar Sub-Division

6458/9212, 9213, 9214, 6459/9215, 9216/9441, 6458, 9217, 9218/
9445, 6462, 6466, 6463, 6490, 6491, 9197, 6460, 6461, 6519, 6474,
6489, 6467 and 9238",

III MEGHALAYA**(A) Growth Centra**

Mendipathar,
East Garo Hills
District

North – Domianthi Village
Babupara Village
South – Chidrang River
East – Hills
West – Genang A Mohal Bijni and
Balnaram Village

(B) Export Promotion**Industrial Park**

Byrnihat, Ri Bhoi
District

North – P.W.D. Road
South – Umtru River
East – Umtru River
West – Me. S.E.B. Land

(C) Industrial Area

Barapani, Ri Bhoi
District

North – Me. S.E.B. Land
South – Umiam River
East – Umiam River
West – M/s S.E.B. Land

(D) Industrial Estate

(a) Short Round Road
Pologround, Shillong

North – F.C.I.'s Land
South – Me. S.E.B. Land
East – P.W.D. Road
West – Reserved Forests

(b) Nongstoin,
West Khasi Hills
District

North – Forest Land
South – Stream & River
East – Land of Smiti. M. War.
West – Land of Smiti. M. War

(c) Jowai, Jaintia
Hills District

North – Katcha Road
South – Private Land
East – Private Land/Stream
West – Compound of Seventh Day Adventist
Training School

(d) Dra, West Garo
Hills District

North – P.W.D. Road and Matchakolgiri Village
South – P.W.D. Road and Matchakolgiri Village
East – Matchagiri Village
West – P.W.D. Road and Matchakolgiri Village

(e) Mendipathar East
Garo Hills District

North – Private Land and P.W.D. Road and
South – Private Land

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	East	–	M/s Meghalaya Pottery P.W.D. Road
	West	–	Private Land
(f) Williamnagar, East Garo Hills District	North	–	Private Land
	South	–	Private Land
	East	–	Private Land
	West	–	Private Land and P.W.D. Road.

(E) Scheme Area

(a) Byrnihat-from	North East		Land enclosed within 500 metres on the left side Khanapara the Centre of National Highway 40 from the end point Scheme Area-I of the Umtrew Bridge (Byrnihat Bridge) upto 2 kilometres towards Gauhati.
	North		Land enclosed within 500 metres on the right side from the centre of Umtrew dams site road upto the junction of Narbong Village road and following the Boundary of Export Promotion Industrial Park on the Western site upto the Northern Bank of Umtrew river.
	North West		Land enclosed within the North West Bank of Umtrew river to the edge of Umtrew Damsite road in the left side upto the Umtrew Bridge (Byrnihat Bridge). This stretch covering the Export Promotion Industrial Park which cover an area on the right side of the Umtrew Damsite road upto the Northern Bank of Umtrew river and some portion on the right side of the Umtrew Damsite road near Narbong village in the Western site.
	East & South		Land enclosed by 150 metres on the right side from the Eastern center of the National Highway 40. From the entry point of Umtrew Bridge (Byrnihat Bridge) upto 1 km. South East toward Shillong connecting with the seasonal stream.
	South & South West		From the seasonal stream on the right side of National Highway 40 joining with the track in and around Nongkrila village joining the unmettaled road till the end and joining with the river bank of Umtrew at Southern portion following the Southern bank of Umtrew river to the entry point of the Byrnihat Bridge.
(b) Byrnihat- Khanapara Scheme Area-II	North East		Land enclosed within 500 metres on the left side from the center of the National Highway started from 2 kilometre after the Byrnihat Bridge towards Gauhati upto Khanapara junction."

IV MIZORAM

(a) Industrial Growth Centre, Luangmual	Boundary :		
	East		Private Land
	West		Private Land and Vacant Land

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- | | | |
|--|---|---|
| <p>(Area : 311.00 acres)</p> <p>(b) Industrial Estate, Zuangtui</p> <p>(Area: 74.7 acres)</p> | <p>North
South
Boundary :
East
West
North
South</p> | <p>Changpui lui
Arithladawn lui
Private Land
Private Land
Zuangtui lui
Stream, private land and Power and Electricity Department site.</p> |
| <p>(c) Industrial Estate, Kolasib</p> <p>(Area: 10.79 acres)</p> | <p>Boudary :
East
West
North
South</p> | <p>National Highway No. 54
Kolasib cemetery and Quarry
Dry Stream and Private Land
Stream.</p> |
| <p>(d) Integrated Infrastructure Development Centre, Pukpui</p> <p>(Area: 25.50 acres)</p> | <p>Boundary:
East
West
North
South</p> | <p>Stream and Private Land
Stream
Barren land
Border Road Task Force Road to Kawmzawl.</p> |
| <p>(e) Industrrial Estate, Chawngta</p> <p>(Area: 7.41 acres)</p> | <p>Boundary :
East
West
North
South</p> | <p>College site and Christian graveyard
Private land
Sanuksury stream and Private land
Forest Department boundary (lake) and Jeep Road to Saizawl."</p> |

V. NAGALAND

- | | | |
|---|---|--|
| <p>(a) Noklak Industrial Growth Centre, Tuensang District</p> <p>(Area: 14.593 Hectares)</p> | <p>Boundary :
North
South
East
West</p> | <p>Noklak Village
Noklak Village
Noklak Village
Busam's Land</p> |
| <p>(b) Longleng Industrial Growth Centre, Tuensang District</p> <p>(Area: 24.207 Acre)</p> | <p>Boundary
North
South
East
West</p> | <p>Chantongya Area
T.R.C. Field and Lonleng Town
Maman-N
Nyengchingtong Area</p> |
| <p>(c) Viswema Mini Industrial Growth Centre, Kohima District</p> <p>(Area: 10 Acre)</p> | <p>Boundary:
North
South
East
West</p> | <p>Puhocho Mekro's Land
Vimhazol's Land
Mehozu Mekro's Land
Pusazo Neikha's Land</p> |
| <p>(d) Tizit Sub-division, Mon District.</p> <p>(Area: 30,000 Hectare)</p> | <p>Boundary:
North
South
East
West</p> | <p>Assam
Shangnyu Circle
Arunachal Pradesh
Naginimora Circle</p> |

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- (e) **Bhandari Sub-division,
Wokha District.**
(Area: 850 Square kilometre)
- Boundary:
North Mokokchung
South Rengma Region
East Upper Lotha Range
West Assam
- (f) **Dimapur Sub-division,
Dimapur District.**
- Boundary:
North Assam
South Peren Sub-Division
East Niuland Sub Division
West Assam
- (g) **Ganesnagar New Industrial Growth Centre,
Dimapur District.**
(Area: 1000 acre)
- Boundary:
North Dhansisri River
South Toshezu Village Area
East Ganesnagar Village Area
West Khekiho Village and Maglamukh
- (h) **Ghathashi Area,
Zunheboto District.**
(Area: 40 Hectare)
- Boundary:
North Pughoboto Area
South Chazuba Region
East Tsuyi River
West Doyang River
- (i) **Wazeho Area,
Phek District.**
(Area: 200 Hectare)
- Boundary:
North Wazeho Village
South Molen Village Area
East Zipu Village Area
West Tizu River
- (j) **Tuli Sub-division,
Mokokchung District.**
(Area: 13, 125 Hectare)
- Boundary:
North Assam
South Chantongnya Area
East Tuensang
West Tsurong River
- (k) **Chuchuyimlang Area,
Mokokchung District.**
(Area: 13, 125 Hectare)
- Boundary :
North Tuli Region
South Mokokchung Town
East Changtongnya Area
West Longchang Area
- (l) **Longnak and Saring Area,
Mokokchung District.**
(Area: 13, 125 Hectare)
- Boundary :
North Assam
South Changki Village Area
East Longchem Village Area
West Assam.

VI. MANIPUR

**(a) Industrial Estate
Takyal***Location:**Village:* Takyel Khongbal (Dag Number 526 and 527)*Block :* Naorang Sabal*Sub-Division :* Imphal West-I*District :* Imphal West*Boundary:*

North Takyel Khongbal Village

West Sports Authority of India Complex

South New Cashar Road (National Highway
Number 58)

East Tera Village

**(b) Growth Centre
Lamlai-Nepet***Location:**Village:* Lamlai-Napet*Block :* Sawombung*Sub-Division :* Imphal East-I*District :* Imphal East*Boundary:*

North Imphal - Ukhrul Road (State Highway)

West Lamlai Village

South Kangba ching Village

East Nepet Village and Khema Hills

**(c) Export Promotion
Industrial Park
Knunuta Chingjih***Location:**Village:* Irengband, Kakching Wairi*Block :* Kakching*Sub-Division :* Kakching*District :* Thoubal*Boundary:*North National Highway 39 and part
of Irengband VillageWest Indo Burma Road (National Highway
Number 39)South Kakching Wairi Village and part of
Khunuta ChingjinEast Part of Irengband Village and
Khunuta Ching**(d) Integrated
Infrastructure
Development Centre
Moreh***Location:**Village:* Moreh*Block : Sub-Division :* Moreh*District :* Chandel*Boundary:*

North Laiching, Yangoupokpi

West & Khujai Lok and Namphalaw

South Chung Tera Village

East Lailok

**(e) Trade Centre
Moreh***Location:**Village:* Moreh*Sub-Division :* Moreh*District :* Chandel*Boundary:*

North National Highway Number 39

West Forest Range Office

South Industries Department Training Centre

East Private Patta Land."

VII. ARUNACHAL PRADESH**(a) Industrial Estates**

1. Deomali, District Tirap
(Area: 18630 square metre)
Boundary:
East Deomali River
West Deomali Namsai Road
North Public Land
South T.B. Hospital Public Land
2. Khonsa (Surju), Tirap
(Area: 4540 square metre)
Boundary:
East Surju Nallah
West Jhum Land of Bunting Village
North Slope Pipe Line
South Jhum Land of Bunting Village
3. Pasighat District East Siang
(Area: 8.008 hectares)
Boundary:
East Ramro Korong and West Rice
Cultivation land
West Land of Subsidiary Intelligence
Bureau Department
North Land of Arunachal Pradesh State
Transport Staff Quarter
South Government Vacate Land
4. Tawang, District Tawang
(Area: 28665 square metres)
Boundary:
East Main Road and land of Research
Department
West Public land and Foot Step Road for Public
North Residential Colony of Industries/
Textile & Handicrafts
South Main Road on way to All India Radio
5. Tippi District West Kameng
Boundary:

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(Area: 2347867 square metres)	East	Leko river
	West	Niglok Ngorlung village
	North	Sille River
	South	Road Pasighat to Jonai

(c) Integrated Infrastructure Development Centres

1. Deomali, Tirap District
(Area: 180323.5 sq. metres)
Boundary:
East Nocte Timber Company Primary School
West Surju River and Nallah
North Electrical Colony
South Namsang Nallah, Public Land
2. Tippi West Kameng District
(Area: 67.600 square metres)
Boundary:
East Reserved Forest
West River
North Reserved Forest
South Slope Areas
3. Dirang West Kameng District
(Area: 29.075 square metres)
Boundary:
East Hydrel Control Channel
West Road to Mandir Pudung
North Private Forest Plantation
South Road to Dirang
4. Iduli District Dibang Valley
(Area: 15 hectares)
Boundary:
East Private Agriculture Land
West Private Agriculture Land
North Nallah
South Private Tea Cultivation
5. Balinong (Maio) District Changlang
(Area: 202350 square metres)
Boundary:
East West Rice Cultivation Field (Paddy)
West Vacant Land and Magantong Nallah
North Khaike Nallah and Vacant Land
South West Rice Cultivation Area (Paddy)

(d) Industrial Areas

1. Bhalukpong District Kameng
(Area: 63.7 acres)
Boundary:
East Nallah
West Road to Tezpur
North Forest Area
South Road to Bomdila
2. Roing District Dibang Valley
(Area: 40000 square metres)
Boundary:
East Road
West Government Reserved Land

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	North	Land of Education Department
	South	Land of Public Works Department
3. Tezu District Lohit	Boundary:	
(Area: 15850 square metres)	East	Cooperative Mill
	West	District Industrial Centre Office and Colony
	North	Main Road to Hyliong
	South	Extended part of Helluling Village
4. Banderdewa District Papum Pare	Boundary:	
(Area: 18268 square metres)	East	Residential Area
	West	Garrage
	North	Marshy Area
	South	National Highway 52 to Tezpur and shops
